

construct a railway line to linking Kakinada, Kotipalli and Amlapuram;

(b) if so, the details thereof and the steps taken so far in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) The results of the survey carried out in 1987 has indicated that the project is unremunerative. The Railways are facing constraint of resources at present and therefore the work could not be sanctioned.

Oil Deposits in Arunachal Pradesh

3486. SHRI LAETA UMBREY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the places where petroleum deposits have been found in Arunachal Pradesh and the likely quantity therefrom;

(b) whether any exploration work has been started there; and

(c) if so, when?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Commercially exploitable hydrocarbon deposits have been discovered in Kharsang and Kumchai in Arunachal Pradesh. The balance recoverable reserves of oil as on 1.1.1991 of these fields are 5.7 million tonnes.

(b) and (c) Exploratory drilling was started in Kharsang field in 1968 and in Kumchai field in 1977.

Superfast Train for Kerala

3487. SHRI E. AHAMED:- Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that there is heavy rush for reservation on Kerala-Mangala Express for Kerala and Karnataka; and

(b) if so, whether it is proposed to introduce another superfast train to Kerala atleast twice a week?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Some passengers remain on the waiting list.

(b) No, Sir.

Harnessing of Bio-Gas Energy

3488. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether harnessing of bio-gas energy would reduce the rate of deforestation of Garhwal hills;

(b) if so, whether Government propose to set up more bio-gas units in the region for the purpose; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) Yes, Sir. Harnessing of bio-gas energy is expected to reduce pressure on fuelwood consumption and thereby on the rate of deforestation.

(b) and (c) The State nodal department and Khadi and Village Industries Commission have taken up a target of setting up of 140 and 305 family type bio-gas units, respectively, for 1991-92 in five districts of Garhwal region of Uttar Pradesh.

Premature Retirement of SC/ST Officials

3489. SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railways officers removed or retired prematurely during 1987-1988 and 1989 and how many belonged to Scheduled Castes/ Scheduled Tribes among them; and

(b) the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Information is as under:

Year	No. of removed/retired		
	Total	SC	ST
1987	12	3	1
1988	18	5	—
1989	21	5	—
Total	51	13	1

(b) Out of the above 51, eleven officers including 3 Scheduled Caste Officers were removed/dissmised/compulsorily retired as a result of disciplinary proceedings. The balance 40 officers including 10 Scheduled Caste and 1 Scheduled Tribe officers were prematurely retired in public interest under Rule 1802 (a) of Indian Railway Establishment Code Volume II.

Night Landing Facilities at Airports

3490. SHRI K.V. THANGKA BALU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of the airports where night landing facilities are not available; and

(b) when such facilities are likely to be made available?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The undermentioned airports controlled by the National Airports Authority, to which scheduled flights are being operated by Indian Airlines, do not have night landing facility:—

- (i) Dibrugarh
- (ii) Dimapur
- (iii) Imphal

(b) In approximately 2 years time.

Westland Helicopters

3491. SHRI RABI RAY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Westland Helicopters have been grounded permanently;

(b) if so, the details thereof; and

(c) the corrective steps taken to make them functional?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Following an accident at Juhu, Bombay, the fleet was first grounded on December 21, 1989. It was reinducted in September, 1990 after the Hussainy Committee submitted its report. The fleet was grounded again on 9th February, 1991 in the light of the report of the sub-committee appointed by the Director General of Civil Aviation.

(c) It has not been found possible to make them functional again.

[*Translation*]

Modernisation of Power Plants in Uttar Pradesh

3492. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether financial assistance was provided for the modernisation of power plants in Uttar Pradesh during 1990-91; and

(b) if so, the quantum thereof and comparative figures of assistance given to other States?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Financial assistance amounting to Rs. 15.26 crores was given by Power Finance Corporation for Renovation and Modernisation of power plants in Uttar Pradesh during 1990-91. The comparative figures of assistance given to other States is as under:

Sl.No.	Name of the State	Financial assistance given during 1990-91 (Rs. in crores)
1.	Bihar	0.99
2.	Gujarat	1.37
3.	Haryana	0.23
4.	Himachal Pradesh	1.17
5.	Madhya Pradesh	4.27
6.	Maharashtra	2.92
7.	Orissa	5.77
8.	Punjab	4.40
9.	Tamil Nadu	1.76
10	West Bengal	4.03

Railway Land on Tehbazari

3493. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) the railway land allotted on tehbazari is given on permanent or temporary basis;